

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1243
ANSWERED ON:30.11.2012
HONORARIUM TO ANGANWADI WORKERS
Mahato Shri Narahari; Roy Shri Nripendra Nath

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that a number of Anganwadi Workers under Integrated Child Development Services (ICDS) Scheme in various parts of the country are not getting their honorarium for the last many months ;
- (b) if so, the details thereof and the reasons therefor ; and
- (c) the action taken / being taken by the Government to streamline this situation ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States / UTs across the country. Funds in the form of Grants-in-aid are released to the State Governments / UT Administrations for implementation of the ICDS Scheme in the respective State / UT including payment of Honorarium to the Anganwadi Workers / Helpers.

Funds released to States / UTs during 2012-13 for ICDS (General) which includes payment towards Honoraria to Anganwadi Workers / Helpers is annexed.

No such incidence of non-payment of Honoraria to Anganwadi Workers / Helpers has been reported in the recent past.